unit means a unit with capital investment in plant and machinery only, of not more than Rs. 7.50 lakhs, irrespective of the number of persons employed therein.

(2) For the purposes of this Order, a small scale unit which is established after the date of issue of this Order and markets its products for the first time, shall during the first accounting year of its existence, the deemed to be unit with an annual turn-over not exceeding Rs. 5 lakhs.

(No. 17/(14)/71-CH. III)

Help to Freedom Fighters of Angola and Mozambioue

*515. SHRI SASANKASEKHAR SANYAL: SHRI SALIL KUMAR GANGULY:

Will me Minister of EXTERNAL AFFAIRS/বিবর দরী be pleased to state what steps Government have taken to help the freedom fighters of Angola and Mozambique in their fight against Portugese colonialism?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS/ विदेश मत्रालय में उपमंत्री (SHRI SURENDRA PAL SINGH): As the House has been informed on several occasions, the Government of India have rendered, and will continue to render, to the extent possible, material assistance to the liberation movements in Africa. The assistance rendered has included supplies of medicines, blankets, cloth, stationery for school children, as also scholarships to enable students to pursue training and higher studies in India.

VISIT OF GENERAL WESTMORELAND FO INDIA

*516. DR. K. MATHEW KURIAN: SHRI NIREN GHOSH:

Will the Minister of EXTERNAL FFAIRS/বিदेश দলী be pleased to state the reasons for the invitation extended to General Westmoreland by the Indian Chief

of Staff in February, 1971 in view of the Government's Policy of condemning war crimes in Vietnam?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS/ विदेश मंत्रालय में उपनंत्री (SHRI SUREN-DRA PAL SINGH): The question does not arise, there being no connection between the visit of General Westmoreland to India in February, 1971 and the war in Vietnam. This is a case of normal return of hospitality as the Chief of the Army Staff, General Maneckshaw had visited the USA in April, 1970 at the invitation of General Westmoreland.

Money given to the Medical Units in Bangla Desh

*517. SHRI GANESHI LAL CHAU-DHARY: Will the Minister of HEALTH AND FAMILY PLANNING/ स्वास्थ्य श्रौर परिवार नियोजन मंत्री be pleased to state:

- (a) the amount of money given to the Medical Units working in the Bangla Desh; and
- (b) the number of Doctors and the Medical Vans sent so far to Bangla Desh for the relief of the disabled soldiers?

THE MINISTER OF HEALTH AND FAMILY PLANNING/स्वास्थ्य स्रोर परिवार नियोजन पंत्री (SHRI UMA SHANKAR DIKSHIT): (a) and (b) No money has been given to any Medical Unit working in Bangla Desh; nor have any Doctors or Medical Vans been sent there for the relief of the disabled soldiers.

AMFRICAN AIRCRAFT CARRIER AND DESTROYERS IN INDIAN OCEAN

*518. SHRI DEVDUTT KUMAR KIKABHAI PATEL: SHRI MAN SINGH VERMA:

Will the Minister of DEFENCE/ रक्षा मन्त्री be pleased to state:

- (a) whether it is a fact that a new American Aircraft carrier, 4 Destroyers, and a Submarine have been despatched to the Indian Ocean for "manoeuvres"; and
- (b) if so, what is the reaction of Government in the matter?

THE MINISTER OF DEFENCE/
रक्षा मन्त्री (SHRI JAGJIVAN RAM): (a)
Government have no information in this respect. However, Government have seen the press report which appeared in the Statesman, New Delhi of 24-4-1971 on the "routine exercise" by US ships.

(b) Our view that the Indian Ocean should be regarded as a zone of peace is known to the House and to the powers concerned.

India's stand on Bangla Desh Movement

- *519. SHRI SITARAM JAIPURIA : Will the Minister of EXTERNAL AFFAIRS/ विदेश मन्त्री be pleased to state :
- (a) whether it is a fact that India's stand on Bangla Desh movement has not been properly portrayed in foreign countries;
- (b) if so, whether Government are proposing to call a conference of Indian envoys to Delhi to discuss the matter; and
 - (c) if so, when it will be called?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS/ विदेश मन्त्रालय में उपमन्त्री (SHRI SUREN-DRA PAL SINGH): (a) India's stand on the freedom movement in East Bengal has been fully explained by our diplomatic representatives to the Governmenrs of their accreditation. We have also spoken to foreign diplomatic representatives in this country. Important documents, such as the Resolution adopted by Parliament on the 31st March, 1971, some of the Prime Minister's speeches, and other relevant material have been brought to the notice of foreign Governments and of the Secretary-India also raised the General of the U.N. the General Committee of matter in India's stand has been made ECOSOC. known to public opinion abroad through publicity media.

(b) and (c) Government feel that there is, increasingly, a better appreciation of India's stand on this issue in the world. They do not consider it necessary to call in Delhi a conference of the kind referred to by the Hon'ble Member as various Ministers of Government have visited most countries and briefed the Indian representatives

BOOKS ON WAR STRATEGY

- *520. SHRI JOACHIM ALVA : Will the Minister of DEFENCE/रक्षा मन्त्री be pleased to state ;
- (a) the names of authors, Indian and foreign, whose books have been published on the Indian Defence strategy, tactics and plans since China and Pakistan waged war against India;
- (b) what were the connections of these authors who published such books on Indian Defence Forces with the Ministry of Defence; and
- (c) what objections have been raised by Government in regard to objectionable unauthorised, or illegal portions in such books?

THE MINISTER OF DEFENCE/ रक्षा मन्त्री (SHRI JAGJIVAN RAM) : (a) and (b) While it is not possible to give an exhaustive list of all such publications, a statement in regard to the more important ones that have come to Governments notice has been laid on the Table of the House.

(c) Some of the books mentioned in the statement are stated to contain classified information. In the absnece of pre-censorship, there has been no scrutiny prior to the publication of these books. It has been alleged that there has been, in some cases, infringement of the provisions of the Official Secrets Act. If any such allegation is found to be correct, appropriate action will be taken.

STATEMENT

Sl. No.	Name of the author	Name of the book	Remarks
1 2 3	Sinha V. K, Krishna Menon Sita Ram Johri	The Chinese Aggression India and the Chinese Invasion. India accepts China's Challenger	Former Defence M inister.